

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-25/2003/12427/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B.K. Chetri,
Special Judge, CBI, Assam,
Addl. CBI Court No. 1,
Chandmari, Guwahati.

Dated Guwahati the rd 22 December, 2023.

Sub: **Restricted holiday.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/914, dtd. 19.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 22.12.2023, alongwith station leave permission, from the morning of 22.12.2023 till the morning of 24.12.2023**, has been granted.

The Special Judge, CBI, Assam, Addl. CBI Court No. 2, Guwahati and in his absence, the Special Judge, CBI, Assam, Addl. CBI Court No. 3, Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-25/2003/12428-12430/A, dated , 22-12-23

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No. 2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No. 3, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court

[Signature]
JT. REGISTRAR (VIGILANCE)